

**Prime Minister's Grant for Housing
Problems of Bombay**

207. SHRI RAM NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the full amount of Rs. 100 crores Prime Minister's Grant for Housing problems of Bombay has been paid to Maharashtra Government;

(b) if not, the reasons therefor:

(c) how much amount has been paid till date; and

(d) the time by which the full amount will be paid?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) A sum of Rs. 50 crores has been disbursed so far to the Government of Maharashtra.

(b) The Rs. 100 crores Grant Programme for Bombay has three components:—

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|-------|----------------------------------|---------------|
| (i) | Slum Upgradation Programme | Rs. 22 crores |
| (ii) | Dharavi Development | Rs. 37 crores |
| (iii) | Urban Renewal and Reconstruction | Rs. 41 crores |

The first 2 components were approved by the Central Govt. in March, 1989. The scheme of Urban Renewal and Reconstruction could not be approved for want of certain clarifications. The Government of Maharashtra has subsequently sent a revised proposal.

(c) As in "a" above.

(d) This will depend on the actual progress made by the Govt. of Maharashtra in the implementation of the programme and their furnishing necessary utilization certificates.

**Specialised Hospitals and Research
Centres for Treatment of Heart and
Cancer Patients**

208. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in view of increasing number of heart and cancer patients, Government propose to set up more specialised Hospitals and Research Centres for treatment of heart and cancer diseases in Delhi;

(b) if so, the details thereof; and

(c) whether the economically weaker sections will be provided treatment free of cost in these hospitals and research centres?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUFRAY): (a) No, Sir.

(b) and (c). Does not arise.

**Local Purchase of Homoeopathic
Medicine**

209. SHRI M.V. CHANDRASEKHARA MURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether C.G.H.S. Dispensaries/ Units in Delhi are empowered to make local purchase of medicines not available in their stores; and

(b) if so, the details of medicines locally purchased during the last two years?